

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2679**  
TO BE ANSWERED ON 01.08.2017

**Monitoring of Air Quality**

2679. SHRIMATI REKHA VERMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has allocated funds for pollution control including air quality testing/monitoring in the cities of the country
- (b) if so, the details thereof during each of the last three years and the current year, scheme/State-wise including Bihar;
- (c) whether the Government is considering the proposal forwarded by the United States of America for monitoring air quality in the country; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) & (b) Ministry of Environment, Forest and Climate Change is implementing a number of Schemes for control and prevention of pollution which include National River Conservation Programme (NRCP), National Ganga River Basin Authority (NGRBA), National Plan for Conservation of Aquatic Eco-systems (NPCA), Assistance for Abatement of Pollution (AAP), Common Effluent Treatment Plants (CETPs), Creation of Management Structure for Hazardous Substances (CMSHS) and World Bank Aided Capacity Building and Industrial Pollution Management (CBIPM) project under which financial assistance is provided to the State implementing agencies. State-wise details of the funds released during the last three years and the current year under above schemes to state implementing agencies including Bihar are given at Annexure I.

Central Pollution Control Board (CPCB) is also implementing various projects aimed at control and prevention of water, air and noise pollution in association with State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs). The details of financial assistance provided by CPCB to state implementing agencies under the National Air Quality Monitoring Programme (NAMMP) and National Water Quality Monitoring Programme (NWMP) are given at Annexure II and Annexure III respectively.

(c) & (d) Technical discussion have been held with Environment Protection Agency, United States of America regarding air quality management in the country.

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## ANNEXURE I

ANNEXURE REFERRED IN REPLY TO PARA (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2679 DUE FOR ANSWER ON 01.08.2017 REGARDING "MONITORING OF AIR QUALITY" RAISED BY SHRIMATI REKHA VERMA, HON'BLE MEMBER OF PARLIAMENT

S. No.	Scheme / Activity	State	Funds released (₹in Crore)			
			2014-15	2015-16	2016-17	2017-18 (till 15.07.2017)
1.	AAP	Chandigarh	---	0.4425	0.9513	---
2.	AAP	Himachal Pradesh	0.50	---	---	---
3.	AAP	Manipur	0.3816	0.4752	0.3999	0.4175
4.	AAP	Mizoram	1.8532	0.3969	0.4172	---
5.	AAP	Tripura	---	0.1978	---	---
6.	CETP	Andhra Pradesh	---	---	0.20	---
7.	CETP	Gujarat	8.40	11.06	---	---
8.	CETP	Punjab	---	---	1.50	---
9.	CMSHS	Himachal Pradesh	---	0.256	1.28	---
10.	CMSHS	Uttar Pradesh	1.00	0.50	0.47	---
11.	CBIPMP	Andhra Pradesh	---	---	16.20	---
12.	CBIPMP	Telangana	---	---	6.00	---
13.	CBIPMP	West Bengal	0.18	9.82	4.68	---
14.	NRCP & NGRBA*	Kerala	---	5.00	---	---
15.	NRCP & NGRBA*	Gujarat	44.00	24.12	71.40	---
16.	NRCP & NGRBA*	Maharashtra	---	4.99	21.00	---
17.	NRCP & NGRBA*	Punjab	28.80	17.61	---	---
18.	NRCP & NGRBA*	Haryana	10.46	---	---	---
19.	NRCP & NGRBA*	Uttar Pradesh	30.08	---	---	---
20.	NRCP & NGRBA*	Uttarakhand	3.00	---	---	---
21.	NRCP & NGRBA*	Sikkim	---	1.00	5.00	---
22.	NRCP & NGRBA*	Nagaland	---	10.00	---	---
23.	NPCA	Karnataka	---	---	2.27	---
24.	NPCA	Maharashtra	---	---	---	---
25.	NPCA	Gujarat	---	1.59	---	---
26.	NPCA	Haryana	0.63	0.29	0.65	---
27.	NPCA	Himachal Pradesh	---	---	0.87	---
28.	NPCA	Jammu and Kashmir	---	15.00	---	---
29.	NPCA	Madhya Pradesh	2.50	4.90	12.00	0.05
30.	NPCA	Manipur	0.60	0.47	1.03	---
31.	NPCA	Mizoram	0.79	1.08	0.59	---
32.	NPCA	Odisha	---	---	0.40	0.05
33.	NPCA	Puducherry	---	0.42	0.10	---
34.	NPCA	Punjab	---	1.52	---	---
35.	NPCA	Rajasthan	25.66	10.95	13.56	---
36.	NPCA	Sikkim	---	0.78	0.72	---
37.	NPCA	Tamil Nadu	0.31	---	---	---
38.	NPCA	Uttar Pradesh	5.07	1.24	26.17	---
39.	NPCA	West Bengal	---	0.92	1.01	---
40.	NPCA	Nagaland	1.11	---	0.42	---

AAP: Assistance for Abatement of Pollution; CETP: Common Effluent Treatment Plants; CBIPMP: Capacity Building and Industrial Pollution Management Project; CMSHS: Creation of Management Structure for Hazardous Substances; NRCP: National River Conservation Programme; NGRBA: National Ganga River Basin Authority; NPCA: National Plan for Conservation of Aquatic Eco-systems.

\* includes funds released for Ganga & its tributaries till end of July, 2014 after which NGRBA programme has been transferred to M/o Water Resources, River Development and Ganga Rejuvenation.

## ANNEXURE II

ANNEXURE REFERRED IN REPLY TO PARA (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2679 DUE FOR ANSWER ON 01.08.2017 REGARDING "MONITORING OF AIR QUALITY" RAISED BY SHRIMATI REKHA VERMA, HON'BLE MEMBER OF PARLIAMENT

**Details of Payment Released to Various Monitoring Agencies under National Air Quality Monitoring Programme (NAMP)**

S.No.	Name of Monitoring Agency	2014-15 (Amount in Rs.)	2015-16 (Amount in Rs.)	2016-17 (Amount in Rs.)	2017-18 (Amount in Rs.) Jan. to June 2017
1.	Andhra Pradesh SPCB	7666250	-	-	-
2.	Arunachal Pradesh	-	-	-	3005334
3.	Assam SPCB	7842500	-	-	11208000
4.	Chandigarh PCC	-	-	4113833	-
5.	Chattisgarh ECB	-	1526250	-	-
6.	Gujarat SPCB	-	-	-	-
7.	Goa SPCB	7125000	7789333	-	-
8.	Jharkhand SPCB	-	-	-	-
9.	Himachal Pradesh SEP&PCB	-	10128333	-	-
10.	Karnataka SPCB	354167	6749583	-	-
11.	Kerala SPCB	6474167	-	-	-
12.	Maharashtra SPCB	-	-	16316919	-
13.	Meghalaya SPCB	-	7845833	-	9173333
14.	Madhya Pradesh SPCB	-	-	7984417	-
15.	Mizoram SPCB	1765000	5413333	4253333	2706667
16.	Nagaland SPCB	906667	-	3658667	1717333
17.	Odisha SPCB	5734583	-	5872500	-
18.	Punjab SPCB	7795417	-	-	-
19.	Puducherry	-	-	5110333	-
20.	Rajasthan SPCB	-	4218750	-	-
21.	Tamil Nadu SPCB	2358333	-	-	-
22.	Uttar Pradesh SPCB	-	7263333	-	-
23.	Uttarakhand EP&PCB	-	4085833	-	-
24.	NEERI	7047000	13612000	22288000	-
25.	IIT Kanpur	3709378	-	-	-

Note:- SPCB – State Pollution Control Board, SEP&PCB – State Environment Protection & Pollution Control Board, EP& PCB – Environment Protection & Pollution Control Board, PCC – Pollution Control Committee. NEERI is at present monitoring in 6 cities in 5 different states/Union territories namely Delhi, Maharashtra, West Bengal, Tamil Nadu and Andhra Pradesh.

## ANNEXURE III

ANNEXURE REFERRED IN REPLY TO PARA (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2679 DUE FOR ANSWER ON 01.08.2017 REGARDING "MONITORING OF AIR QUALITY" RAISED BY SHRIMATI REKHA VERMA, HON'BLE MEMBER OF PARLIAMENT

**Details of Payment Released to Various Monitoring Agencies under National Water Quality Monitoring Programme (NWMP)**

STATE / UT	2014-15	2015-16	2016-17	2017-18
Andhra Pradesh	---	3882166	---	---
Assam	---	2360670	---	---
Bihar	---	2819870	---	---
Chhattisgarh	---	1318635	---	---
Goa	---	141540	---	---
Gujarat	---	1513411	---	---
Haryana	---	66028	---	---
Himachal Pradesh	---	7548835	---	---
Jharkhand	---	410130	---	---
Karnataka	---	2994174	---	---
Kerala	---	6632332	---	---
Madhya Pradesh	---	2192562	---	---
Maharashtra	---	8320446	---	---
Meghalaya	---	3576450	---	---
Mizoram	---	2530015	---	---
Nagaland	---	140040	---	---
Odisha	---	5156268	---	---
Punjab	---	1278046	---	---
Rajasthan	---	2360211	---	---
Tamil Nadu	---	2830933	---	---
Tripura	---	220090	---	---
Uttar Pradesh	---	2067707	---	---
Uttaranchal	---	699055	---	---
West Bengal	---	7075405	---	---
Chandigarh	---	106440	---	---
Lakshadweep	---	474825	---	---
Pondicherry	---	176910	---	---
Daman, Diu, Dadra Nagar Haveli	---	38595	---	---
<b>TOTAL :-</b>	---	<b>68931789</b>	---	---